GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4388 ANSWERED ON:21.04.2015 DECENTRALIZED PROCUREMENT Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details and the salient features of the Decentralised Procurement Scheme along with the States where it is being presently implemented; and
- (b) whether the Government proposes to expand it to other States and if so, the details thereof?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

- (a): Under Decentralized Procurement (DCP) Scheme, State Governments themselves procure, store and distribute foodgrains under Targeted Public Dist- ribution System (TPDS) and Other Welfare Schemes (OWS). If the stocks of the foodgrains procured by the State Government exceeds its allocation under TPDS and other Welfare Schemes, such excess stocks are taken by the Food Corporation of India (FCI). In the event of the total quantity of food- grains falling short of the total allocation made by the Central Government for meeting the requi- rement of TPDS and other welfare schemes, the Central Government through FCI meets deficit as per the existing arrangements. The list of current DCP States is at Annexure-I.
- (b): The Government of India has been making active efforts to pursue the State Governments to adopt the (DCP) scheme. However, the decision regarding adoption of DCP system lies with the State Governments and the determining factors are infrastructure and resources available with the respective State Governments. Due to the continuous efforts made by the Government of India, recently DCP system has been adopted by the Government of Bihar and Telangana completely and Governments of Rajasthan and Andhra Pradesh have adopted it partially. The Government of Punjab has adopted DCP Scheme for the purpose of meeting their requirement under the National Food Security Act, 2013 only.